# OPEN COURT Central Administrative Tribunal, Allahabad Bench, Allahabad

# Original Application No.331/00004/2014

## This the 10th day of September, 2018

### Hon'ble Mr. Justice Bharat Bhushan, Member (J)

- 1. Smt. Madhurima Gupta wife of Shiv Shankar Lal resident of E-1071, Rajendra Nagar, Bareilly,
- 2- Gorakh Nath Sharma son of late Mahatam Sharma resident of A 6/6, IVRI Campus, Izzatnagar, Bareilly.
- 3. Deep Chandra Joshi son of Sri Pitamber Dutt Joshi resident of H.No. 5, IVRI Campus, Mukeshwar, District-Nainital.

**Applicants** 

By Advocate: None

#### Versus

- 1. Secretary, ICAR (Indian Council of Agricultural Research )Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi.
- 2. Director, Indian Veterinary Research Institute (IVRI) Izatnagar, Bareilly.
- 3. Joint Director Administration, Indian Veterinary Research Institute (IVRI) Izatnagar, Bareilly.
- 4. Assistant Administrative Officer, IVRI, Camp Office at Mukteshwar, District- Nainital.

Respondents

By Advocate: None

#### **ORDER**

#### HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for applicant. Learned counsel for respondents Sri N.P. Singh has sent illness slip.

It appears that applicant has lost interest to pursue his case. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

(JUSTICE BHARAT BHUSHAN) MEMBER (J)

HLS/-